

(c) and (d). The inquiry by the Commission is still in progress.

Mao's work in Calcutta University Syllabus

1311. SHRI MEETHA LAL MEENA: Will the Minister of EDUCATION be pleased to state:

(a) whether the Calcutta University has decided to include in the Political Science syllabus the Communist Chinese leader Mr. Mao Tse-tung's works; and

(b) if so, whether Government have been consulted in this regard?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) and (b). The required information is being collected and will be laid on the Table of the House.

Correction of Answer to Unstarred Question No. 10384 dt. 10-5-1968 regarding Andaman and Nicobar Islands

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): "The amount shown in column 7 against serial No. 16 of the Statement attached to the answer given in reply to part (a) and (b) of Unstarred Question No. 10384 in Lok Sabha on the 10th May, 1968 has inadvertently been given wrongly as Rs. 3,022.20 p. The correct figure is Rs. 1,238.20 p.

12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL ACCOUNTS AND AUDIT REPORTS OF VISAKHAPATNAM & BOMBAY PORT TRUSTS

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): I beg to lay on the Table a copy each of the following papers under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—

(1) Annual Accounts of the Visakhapatnam Port Trust for the year 1966-67 and the Audit Report thereon.

(2) Annual Accounts of the Bombay Port Trust for the year 1966-67 and the Audit Report thereon. [Placed in Library. See No. LT-1454/68].

CERTIFIED ACCOUNTS OF INDIAN INSTITUTES OF TECHNOLOGY AND ANNUAL REPORT OF INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): I beg to lay on the Table—

(1) A copy each of the following papers under sub-section (4) of section 23 of the Institutes of Technology Act, 1961:—

(i) Certified Accounts of the Indian Institute of Technology, Madras, for the year 1966-67 along with the Audit Report thereon.

(ii) Certified Accounts of the Indian Institute of Technology, Kanpur, for the year 1966-67 along with the Audit Report thereon.

(2) A copy of the Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1966-67. [Placed in Library. See No. LT-1455/68].

NOTIFICATIONS UNDER ARMS (AMENDMENT) RULES, CIVIL DEFENCE ACT ETC.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): I beg to lay on the Table—

(1) A copy of the Arms (Amendment) Rules, 1968, published in Notification No. GSR 1019 in Gazette of India dated the 1st June, 1968, under sub-section (3) of section 44 of the Arms Act, 1959. [Placed in Library. See No. LT-1456/68].